

Quota of Tyres/Tubes for Buses to Registered Dealers

8181. SHRI D. B. CHANDRA GOWDA: Will the Minister of CIVIL SUPPLIES AND INDUSTRY be pleased to state:

(a) whether Government propose to allot fixed quota of tyres/tubes for buses to registered dealers in the country; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) No, Sir.

(b) Does not arise.

Development Works in Vikram Sarabhai Space Centre

8182. SHRI VAYALAR RAVI: Will the Minister of SPACE be pleased to state:

(a) a brief outline of the development works proposed to be taken up in the Vikram Sarabhai Space Centre, Thumba, during the Fifth Plan period; and

(b) the progress made so far in the continuing projects and the steps taken to improve its functions?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): (a) The works included in the Fifth Plan to be undertaken by the Vikram Sarabhai Space Centre include development of satellite launching capability, development of satellites, establishment of facilities for the production of rockets and propellants and expansion of test facilities.

(b) The progress made so far and the steps taken to improve the functions are set out in detail in the

Annual Report of the Department of Space for the year 1974-75 and in the Performance Budget for 1975-76, copies of which are available in the Library of Parliament.

Delivery of Letters in Kerala

8183. SHRI VAYALAR RAVI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the delivery of letters in Kerala region of the P. & T. is being delayed considerably; and

(b) if so, the reasons therefor and the actions taken thereon?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) and (b). Some delays have been noticed due to changes in the timings of mail carrying trains and air services. Action is being taken to introduce mail motor services, wherever feasible, to avoid hold-up of mails. The State Road Transport Corporation has also been approached to agree to carry mails.

Recommendation of Andhra Pradesh Government for Issue of Licence for Cement Factories

8184. SHRI Y. ESWARA REDDY: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the Ministry are in receipt of Andhra Pradesh Government's recommendation for the issue of industrial licence to (1) M/s. Associated Cement Co. Ltd., Bombay for setting up of a new cement factory at Bonakallu (District Khamman) and (2) to M/s. Kesoram Industries, Calcutta for their expansion programme of their existing unit Kesoram Cements, Basantha Nagar (District Karim Nagar);

(b) if so, the particulars of recommendation; and

(c) the action taken thereon?